

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 23.12.2021**

**No. 366A:** The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of Judicial Magistrate 1<sup>st</sup> Class for the district noted against their names in column no.4 of the table.

<b>Sl. No.</b>	<b>Name of the Officer with designation and present place of posting</b>	<b>a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.</b>	<b>Name of the District</b>
1	2	3	4
1.	Sri Jai Prakash Kisku, S.D.J.M, Katihar	(a) Judicial Magistrate (b) Katihar (c) Katihar	Katihar
2.	Sri Akhilesh Kumar, S.D.J.M, PooPri	(a) Judicial Magistrate (b) Begusarai (c) Begusarai	Begusarai
3.	Sri Rajesh Kumar V Munsif, Sonapur	(a) Judicial Magistrate (b) Chapra (c) Saran	Saran
4.	Sri Vijay Kumar Mishra Munsif, Kahalgaon	(a) Judicial Magistrate (b) Bhagalpur (c) Bhagalpur	Bhagalpur
5.	Ms. Swati Singh, J.M.1 <sup>st</sup> -cum-Addl. Munsif, Gaya	(a) Judicial Magistrate (b) Samastipur (c) Samastipur	Samastipur
6.	Sri Anand Kumar Tripathi J.M.1 <sup>st</sup> Class, Siwan	(a) Judicial Magistrate (b) Nawada (c) Nawada	Nawada
7.	Sri Sachin Kumar Mishra J.M.1 <sup>st</sup> -cum-Addl. Munsif, Sasaram	(a) Judicial Magistrate (b) Banka (c) Banka	Banka
8.	Sri Sailendra Kumar J.M.1 <sup>st</sup> Class-cum-Addl. Munsif, Jhanjharpur	(a) Judicial Magistrate (b) Madhubani (c) Madhubani	Madhubani

9.	Ms. Radha Kumari J.M.1 <sup>st</sup> -cum-Addl. Munsif, Bhagalpur	(a) Judicial Magistrate (b) Supaul (c) Supaul	Supaul
10.	Sri Rajesh Singh, Railway Magistrate, Ara	(a) Judicial Magistrate (b) Ara (c) Bhojpur	Bhojpur
11.	Sri Maneesh Kumar Pandey J.M.1 <sup>st</sup> -cum-Addl. Munsif, Jamui	(a) Judicial Magistrate (b) Aurangabad (c) Aurangabad	Aurangabad
12.	Ms. Vibha Rani J.M. 1 <sup>st</sup> Class, Sasaram	(a) Judicial Magistrate (b) Khagaria (c) Khagaria	Khagaria
13.	Ms. Romi Kumari J.M.1 <sup>st</sup> -cum-Addl. Munsif, Darbhanga	(a) Judicial Magistrate (b) Hajipur (c) Vaishali	Vaishali
14.	Sri Juned Alam J.M.1 <sup>st</sup> Class, Lakhisarai	(a) Judicial Magistrate (b) Jehanabad (c) Jehanabad	Jehanabad
15.	Sri Punit Kumar Tiwari J.M.1 <sup>st</sup> -cum-Addl. Munsif, Hilsa	(a) Judicial Magistrate (b) Sheikhpura (c) Sheikhpura	Sheikhpura
16.	Sri Rajesh Kumar Singh J.M.1 <sup>st</sup> -cum-Addl. Munsif, Buxar	(a) Judicial Magistrate (b) Sheohar (c) Sheohar	Sheohar
17.	Sri Abhimanyu Kumar J.M.1 <sup>st</sup> -cum-Addl. Munsif, Uda-kishunganj	(a) Judicial Magistrate (b) Patna (c) Patna	Patna
18.	Sri Rakesh Kumar V J.M.1 <sup>st</sup> -cum-Addl. Munsif, Sitamarhi	(a) Judicial Magistrate (b) Sasaram (c) Rohtas	Rohtas
19.	Sri Bhupendra Nath Tripathi J.M.1 <sup>st</sup> Class, Masaurhi	(a) Judicial Magistrate (b) Sitamarhi (c) Sitamarhi	Sitamarhi
20.	Ms. Priya Shekhar J.M.1 <sup>st</sup> Class, Gaya	(a) Judicial Magistrate (b) Siwan (c) Siwan	Siwan
21.	Sri Pankaj Kumar Tiwari J.M.1 <sup>st</sup> Class, Barh	(a) Judicial Magistrate (b) Motihari (c) East Champaran	East Champaran

By order of the High Court  
Sd/- A. K. Jha  
Registrar General

**Memo No.**

**61307- 61368**

**/ Dated, Patna the 23.12.2021**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / I/c Registrar (IT)-cum-CPC, Patna High Court, Patna / O.S.D. (Enquiry Officer), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Registrar I/c-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / I/c Registrar (Recruitment & Appointment), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Presenting Officer), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / S.O. I/C, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / All the District and Sessions Judges of Bihar for information (and communication to the officers concerned.

**The officers appointed may be directed to make over charge of their respective offices in such a way so as to join their new assignments immediately.)**

**(- For D. Js. concerned only.**



**Registrar General**